

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

30. IA/772/2020 IA/1221/2020 IA/2282/2021
IA/2316/2021 C.P. (IB)/2925(MB)2018

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: JSK CORPORATION PVT LTD
Vs.
ENESTEE ENGINEERING LTD

SECTION: 9 of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List the matter on
15.02.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/